SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 47722/2018

(Arising out of impugned final judgment and order dated 23-10-2018 in DBWR No. 75/2018 15-12-2017 in DBHCP No. 149/2017 passed by the High Court Of Judicature For Rajasthan At Jodhpur)

MR. X Petitioner(s)

VERSUS

THE STATE OF RAJASTHAN & ORS. Respondent(s) (FOR ADMISSION and I.R. and IA No.46173/2019-CONDONATION OF DELAY IN FILING and IA No.46176/2019-EXEMPTION FROM FILING O.T. and IA No.46171/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and No.46175/2019-CONDONATION 0F **DELAY** IN **REFILING** and IA No.46177/2019-APPLICATION **FOR** FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER)

Date: 29-03-2019 These petitions were called on for hearing today.

CORAM: HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Raju Ramachandran, Sr. Adv.

Mr. Joseph Aristotle S., AOR

Ms. Tehmina Arora, Adv.

Ms. Loreign Ovung, Adv.

Mr. Sanbha Rumnong Giri, Adv.

Mr. Siju Thomas, Adv.

Mr. Shiva P., Adv.

Mr. Jaiwant Patankar, Adv.

Mr. B. Balakrishnan, Adv.

Ms. Anushree Bernard, Adv.

Ms. Akshara Anna Pattiyani, Adv.

Ms. Farah Hashmi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

List next week.

In the meantime, a copy of the Special Leave Petitions be furnished to the standing counsel for the State.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER